of civil non-prohibited bore not required by the State Police Forces is required to be sent to the Army Headquarters for their instructions for disposal of such weapons.

(c) There is no proposal to sell/ auction the seized/confiscated arms to the people of border and terrorist affected areas.

Establishment of a college of Forestry at Tirupati in Andhra Pradesh

1592. DR. NARREDDY THULASI REDDY: Will the Minister of ENVI-RONMENT AND FORESTS be pleased to state:

(a) whether there is any proposal under Government's consideration to establish a College of Forestry at Tirupati in Andhra Pradesh;

(b) whether any requests from the State Government have been received in this regard; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRON-MENT AND FORESTS (SHRI Z. R. ANSARI): (a) and (b) No, Sir.

(c) Question does not arise.

Indebtedness of cotton growers in Andhra Pradesh

1593. SHRI MOTURU HANUMAN-THA RAO:

SHRI YALLA SESI BHU-SHANA RAO:

Will the Minister of FINANCE be, pleased to state:

(a) whether the Bankers' Committee headed by the Deputy Governor of the Reserve Bank of India which visited the districts of Prakasam and Guntur in Andhra Pradesh to enquire into, the indebtedness of the cotton growers, has since submitted its recommendations to Governments; and

(b) if so, what action has been taken thereon?

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THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEI-RO): (a) No, Sir.

(b) Does not arise.

Decline in the export of F.C.U. Tobacco

1594. DR. YELAMANCHILI SIVA-JI: Will the Minister of COMMERCE be pleased to state:

(a) whether there has been a decline in the export of F.C.U. tobacco; and

(b) if so, what are the reasons therefor and what remedial measures have been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) Yes, Sir.

(b) The reasons for decline in the export of tobacco are the worldwide slowing down of demand and particularly reduced offtake by USSR of our tobacco. The steps being taken to boost the export of tobacco are:--

- Exports of tobacce to Chins have been permitted ton D.A. terms (Documents against Acceptance) with the time stipulation being 30, days within which collection would be made after discharge of cargo at the post of destination.

-Exports of tobacco to Egypt have been permitted with payment terms involving 50 per cent against presentation of documents on shipment and balance 50 per cent on arrival of goods after inspection in Egypt.

-Exports to Egypt and Algeria have been permitted by extension of one year credit.

-A delegation comprising of the representatives of the Ministry of Commerce/Tobacco Board/STC

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